

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/_4863_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati

Dated Guwahati, the November, 2020.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/276/20, dtd. 15.12.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.12.2020 & 22.12.2020, has been granted. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

sd-

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/4864-1 dated 16.12.2020
Copy to.

1. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati .
- ✓ 2. The Project Manager, Gauhati High Court.

16/12/2020
JT.REGISTRAR (VIGILANCE)